

# **THE GAUHATI HIGH COURT**

( HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH )

## **ORDER NO. 81**

Dated Guwahati, the 21<sup>st</sup> June, 2023

**In supersession of all previous orders, Hon'ble the Chief Justice has been pleased to allot the official Bungalow No. 7 to Hon'ble Mr. Justice Michael Zothankhuma, Judge, Gauhati High Court, until further orders. The Bungalow shall be treated as the official residence of his Lordship with effect from the date of occupation by his Lordship.**

**By Order,**

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**REGISTRAR (ADMN.)**

**Memo No. HC III - 21/ 2006/ 3 638 -3652/G dated 21<sup>st</sup> June, 2023.**

**Copy forwarded to: -**

1. The Registrar (Vigilance/Judl./ Estt), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
5. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
6. The Asstt. Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
7. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
8. The Pvt. Secretary to Hon'ble Mr. Justice Michael Zothankhuma, Judge, Gauhati High Court, Guwahati.
9. The Pvt. Secretary to Hon'ble Mr. /Mrs. Justice \_\_\_\_\_ , Gauhati High Court, Guwahati.
10. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the website of the Gauhati High Court.*
11. The Court Manager, Gauhati High Court, Guwahati.
12. The Court Officer No.1 & 2, Gauhati High Court, Guwahati.
13. The Chief Security Officer, Gauhati High Court, Guwahati.
14. The Protocol Officer, Gauhati High Court, Guwahati.
15. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

*G*  
*21/6/23*  
**REGISTRAR (ADMN.)**

*D*  
*21/6/23*